

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary  
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GUJARAT AROGYA SEVA  
PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                         |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Gujarat Arogya Seva Private Limited                                                                                                                                                     |
| 2. | Date of incorporation of corporate person                                                    | 28.03.2017                                                                                                                                                                              |
| 3. | Authority under which corporate person is incorporated/ registered                           | RoC-Ahmedabad                                                                                                                                                                           |
| 4. | Corporate Identity Number / Limited Liability Identity Number of corporate person            | U74999GJ2017PTC096542                                                                                                                                                                   |
| 5. | Address of the registered office and principal office (if any) of corporate person           | 1 <sup>st</sup> Floor, Administrative Building P. O. Fertilizernagar, Vadodara - 391 750.                                                                                               |
| 6. | Liquidation commencement date of corporate person                                            | 25.09.2019                                                                                                                                                                              |
| 7. | Name, address, email address, telephone number and the registration number of the liquidator | Ravi Kapoor<br>4 <sup>th</sup> Floor, Shaival Plaza,<br>Gujarat College Road,<br>Ahmedabad - 380 006.<br>Tel.: 079 26420336/7/8/9<br>Reg. No.: IBBI/IPA-002/IP-<br>N00121/2017-18/10290 |
| 8. | Last date for submission of claims                                                           | 24.10.2019                                                                                                                                                                              |

Notice is hereby given that the Gujarat Arogya Seva Private Limited has commenced voluntary liquidation on 25.05.2019.

The stakeholders of Gujarat Arogya Seva Private Limited are hereby called upon to submit a proof of their claims, on or before 24.10.2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
(Ravi Kapoor)  
Liquidator  
Gujarat Arogya Seva Private Limited  
IBBI Reg. No.: IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 26.09.2019

Place: Ahmedabad